

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-244(ND)/2017

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.10.2018.**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

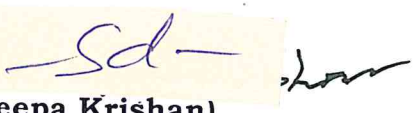
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present:

Mr. Arun Kathpalia, Sr. Advocate with Mr. Brijesh K.
Tamber, Advocate for CoC
Mr. Sanjay Datta, Advocate for RP

ORDER

No time left. Renotify this case on 26th November, 2018 at 2:00 pm.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**